

OFFICE OF THE DISTRICT & SESSIONS JUDGE: DELHI

ORDER

Since Sh. A.K. Chawla, District Judge & ASJ I/C, (North) and his link Ms. Madhu Jain, ASJ-01(North District) are on leave today, I hereby authorized Ms. Bimla Kumari, ASJ 02, (North) under section 10 (3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to the Police Stations Town Hall, Civil Lines, Maurice Nagar, Timarpur, Burari, Sarai Rohilla, Gulabi Bagh, Roop Nagar, Sadar Bazar, Bara Hindu Rao, Subzi Mandi, Kotwali, Lahori Gate, Kashmere Gate, NDLS, RMD, Sarai Rohilla Rly. Stn., RPF, Metro Railway Police Station Kashmere Gate, H.N.Rly. Stn., Crime Branch and Caw Cell of North Police District for 5th December 2011 only.

Bimla
(Sunita Gupta)
District & Sessions Judge: Delhi *pw*

No. 70740 - 753 /Bail/Power/Gaz/11

Dated, Delhi the 05 DEC 2011

Copy forwarded for information & necessary action to:-

- 1 The District Judge & ASJ I/C, North & West District, Tis Hazari Court, Delhi.
- 2 The Officers concerned.
- 3 The Superintendent, Filing Section & Admn. Branch, Tis Hazari, Court, Delhi.
- 4 The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
- 5 The Public Prosecutor, Delhi.
- 6 The Reader to Sessions Judge, Tis Hazari Court, Delhi.
- 7 The Secretary Bar Association, Tis Hazari Court, Delhi.
- 8 The In-charge Facilitation Centre, Tis Hazari Court, Delhi.
- 9 The In-charge, Lock-up, Tis Hazari Court, Delhi.
- 10 The Website Committee, Tis Hazari Court, Delhi.

Bimla 5/12/11
District & Sessions Judge: Delhi *pw*